

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. KAPIL MEHTA

Civil Appeal No(s). 5938/2016

SHIVAJI ESTATE LIVESTOCK AND FARMS PVT. LTD

Appellant(s)

VERSUS

ADELKAR PRATIBHA B. . & ORS.

Respondent(s)

Date : 30-11-2017 This appeal was called on for hearing today.

For Appellant(s)

Mr. Sunil Kumar Sharma, Adv.
Ms. Sharmila Upadhyay, AOR

For Respondent(s)

Mr. Nitin S. Tambwekar, Adv.
Mr. Seshatalpa Sai Bandaru, AOR

UPON hearing the counsel the Court made the following
O R D E R

Appeal has been dismissed against respondent Nos.5,10,47,72,107,108,117,126,137,167,172,183,190,191,224,227-230,247,253-255,266,309,321,336,340,355,358,370and14,23,32,77,88,94,95,102,105,106,131-132,137,160,199,205,208,209,213,216,219,248,258,259,369,42,43,48,63,86,87,116,180,182,193,194,233,236,23,7,269,339,357,277,62,97,225,287,291,292,312,348,361,161,319,171,218,223,256,274,293-294 and 289 vide order dated 3.10.2017.

The duly represented respondents have already filed counter affidavit.

Rest of the respondents have been served but no one has entered appearance.

Registry to process the matter for listing before the Hon'ble Court, as per rules.

KAPIL MEHTA
Registrar
30.11.2017